

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2019

NAME OF THE COMPANY: Upendra Dutt Anthwal & Anr V/s Acuity India Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAKESH KUMAR	Adv.	Respondent	RK
2.	Anil Kumar	PCS	Petitioner	Anil K.

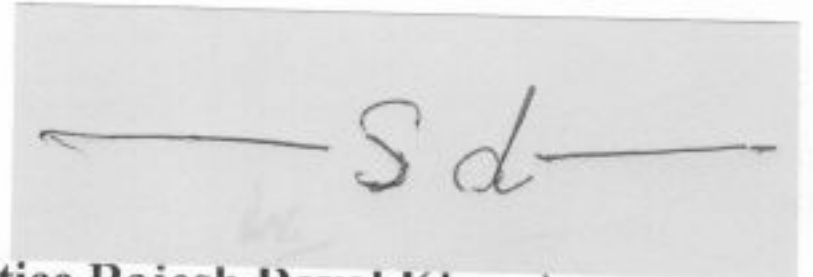
CP NO. 47/ALD/2019

Sh. Anil Kumar, PCS for the petitioner and Sh. Rakesh Kumar, Advocate for the respondent are present.

Learned PCS for the petitioner prays for two weeks' time for filing rejoinder, prayer is allowed.

Put up on 06.12.2019.

Dated: 21.11.2019



**(Justice Rajesh Dayal Khare)
MEMBER (J)**